PROTECTION TO SLUM CLUSTERS ALONG RAILWAY TRACKS

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Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government plans to relocate and rehabilitate the slum clusters located along the railway tracks;

(b) if so, the details thereof;

(c) whether the Government plans to provide some protection to the slum clusters located along the railway tracks;

(d) if so, the details thereof;

(e) whether the Government plans to provide proper sanitation facilities to the people living in the slums along the railway tracks; and

(f) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) & (b): No, Sir. There is no provision of rehabilitation of slum clusters in Railway Act whose Section 147 only provides for eviction of unauthorized
occupants from railway's land. Housing is a State Subject and responsibility for providing alternative sites for rehabilitation / resettlement as well as bearing cost for the same, vests with the State Governments or the Urban Local Bodies concerned.

(c): No, Sir.
(d): Does not arise.
(e): No, Sir.
(f): Does not arise.

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